

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2298
ANSWERED ON 16/12/2024**

FUNDS ALLOCATED FOR HOUSING AND SLUM DEVELOPMENT

**NO. 2298. SHRI M. SHANMUGAM:
 SHRI VAIKO:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) details of Central Assistance under various schemes like AMRUT, PMAY-(U) provided for housing and basic civic amenities to the urban poor including slum dwellers in urban areas during the last five years and the current year, State/UT and year-wise including Tamil Nadu;
- (b) details of funds allocated by Government for providing basic amenities in the slums and development of slums in the country during the same period; and
- (c) details of funds allocated and spent under Swachh Bharat Mission for construction of community/public toilets and individual household toilets during the last three years in the country, Tamil Nadu in particular?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. AMRUT & AMRUT 2.0, PMAY-U, SBM-U & SBM – U 2.0 etc. The details of Central Assistance/ Funds released to various States/UTs during the last 5 years and current year under AMRUT, AMRUT 2.0 and PMAY-U are at Annexure I & Annexure II respectively.

Based on project proposals received from the States/UTs, a total of 118.64 lakh houses including urban poor and slum dwellers have been sanctioned by the Ministry, out of which 114.23 lakh have been grounded and more than 88.32 lakh are completed/delivered to the beneficiaries. The remaining houses are at different stages of construction. Further, a total of ₹1.99 lakh crore of Central Assistance is sanctioned, out of which ₹1.66 lakh crore has been released to States/Union Territories, including Tamil Nadu.

Further, details of funds allocated and utilized in last three years under SBM-U and SBM -U 2.0 are at Annexure III.

ANNEXURE AS REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.2298 REGARDING 'FUNDS ALLOCATED FOR HOUSING AND SLUM DEVELOPMENT' FOR ANSWER ON 16TH DECEMBER, 2024.**STATE-WISE STATUS OF FUNDS RELEASED UNDER AMRUT**

(Figures in ₹ crore)

S. No	State / UT	Financial year					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	A&N Islands	4.32	0.00	4.32	0.00	0.00	0.00
2	Andhra Pradesh	246.69	0.00	0.00	76.37	107.13	0.00
3	Arunachal Pradesh	17.63	0.00	56.44	0.00	0.00	0.00
4	Assam	0.00	0.00	179.64	258.84	0.00	0.00
5	Bihar	0.00	685.93	0.00	0.00	90.28	0.00
6	Chandigarh	26.31	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	145.67	415.55	0.00	0.00	0.00	0.00
8	Dadra & Nagar Haveli	4.27	0.00	4.16	0.00	0.00	0.00
	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
9	Delhi	151.55	0.00	206.20	0.00	155.53	0.00
10	Goa	0.00	0.00	0.00	0.00	41.84	0.00
11	Gujarat	1074.58	0.00	73.60	0.00	300.00	0.00
12	Haryana	289.71	147.18	147.18	0.00	9.43	0.00
13	Himachal Pradesh	60.23	56.73	66.71	0.00	0.00	0.00
14	Jammu & Kashmir	116.95	0.00	95.64	0.00	0.00	0.00
15	Ladakh	37.40	0.00	0.00	0.00	1.80	0.00
16	Jharkhand	135.22	109.62	109.62	0.00	0.00	0.00
17	Karnataka	710.54	280.50	125.93	0.00	0.00	0.00
18	Kerala	194.74	399.25	119.62	0.00	207.23	0.00
19	Lakshadweep	0.70	0.41	0.41	0.00	0.00	0.00
20	Madhya Pradesh	925.00	0.00	100.76	0.00	0.00	0.00

21	Maharashtra	0.00	1243.73	330.00	0.00	0.00	249.94
22	Manipur	0.00	66.07	0.00	0.00	0.00	0.00
23	Meghalaya	0.00	0.00	22.69	39.42	0.00	0.00
24	Mizoram	0.00	45.27	0.00	0.00	5.65	0.00
25	Nagaland	12.03	0.00	43.52	0.00	30.69	0.00
26	Odisha	312.83	0.00	0.00	0.00	0.00	0.00
27	Puducherry	12.73	9.19	9.19	19.66	0.00	0.00
28	Punjab	0.00	121.44	623.57	0.00	204.87	0.00
29	Rajasthan	143.91	586.54	0.00	0.00	53.26	0.00
30	Sikkim	5.30	0.00	18.55	0.00	2.97	0.00
31	<i>Tamil Nadu</i>	<i>377.16</i>	<i>278.84</i>	<i>1454.55</i>	<i>0.00</i>	<i>828.95</i>	<i>0.00</i>
32	Telangana	178.82	350.70	0.00	0.00	0.00	0.00
33	Tripura	0.00	26.21	79.58	0.00	0.00	0.00
34	Uttar Pradesh	226.03	964.37	1418.72	566.88	460.21	0.00
35	Uttarakhand	122.01	113.39	147.02	0.00	0.00	0.00
36	West Bengal	153.30	245.82	675.26	0.00	0.00	0.00
	Total	5685.63	6146.74	6112.88	961.17	2499.83	249.94

STATE-WISE STATUS OF FUNDS RELEASED – PROJECTS UNDER AMRUT 2.0
(AMRUT 2.0 STARTED FROM OCTOBER, 2021)

(Figures in ₹ crore)

S.N O	State / UT	Financial year			
		2021-22	2022-23	2023-24	2024-25
1	ANDAMAN AND NICOBAR	0.00	0.00	0.00	5.51
2	ANDHRA PRADESH	0.00	213.12	376.43	0.00
3	ARUNACHAL PRADESH	0.00	0.00	29.50	0.00
4	ASSAM	0.00	56.65	0.00	0.00
5	BIHAR	0.00	0.00	400.00	0.00
6	CHANDIGARH	0.00	33.00	0.00	0.00
7	CHHATTISGARH	0.00	148.40	0.00	0.00
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	6.00
9	DELHI	0.00	211.41	0.00	71.25
10	GOA	0.00	0.00	15.76	0.00
11	GUJARAT	0.00	602.73	0.00	702.74
12	HARYANA	0.00	0.00	140.00	0.00
13	HIMACHAL PRADESH	0.00	0.00	51.56	51.11
14	JAMMU AND KASHMIR	0.00	158.60	0.00	0.00
15	JHARKHAND	98.23	6.29	0.00	0.00
16	KARNATAKA	0.00	614.37	0.00	311.23
17	KERALA	0.00	148.74	0.00	0.00
18	LADAKH	0.00	11.70	0.00	0.00
19	LAKSHADWEEP	0.00	0.00	0.00	0.00
20	MADHYA PRADESH	130.08	153.77	0.00	0.00
21	MAHARASHTRA	0.00	1140.68	0.00	691.28
22	MANIPUR	0.00	0.60	16.45	0.00
23	MEGHALAYA	0.00	21.69	43.38	0.00

24	MIZORAM	0.00	0.00	28.00	0.00
25	NAGALAND	0.00	0.00	35.19	0.00
26	ODISHA	127.47	101.92	126.00	45.24
27	PUDUCHERRY	0.00	12.42	16.40	0.00
28	PUNJAB	0.00	254.69	0.00	0.00
29	RAJASTHAN	0.00	95.53	213.75	386.17
30	SIKKIM	0.00	0.00	3.62	4.38
31	<i>TAMIL NADU</i>	<i>0.00</i>	<i>398.13</i>	<i>447.73</i>	<i>769.07</i>
32	TELANGANA	100.00	0.00	0.00	0.00
33	TRIPURA	0.00	18.42	46.51	0.00
34	UTTAR PRADESH	0.00	521.41	156.66	618.60
35	UTTARAKHAND	0.00	42.08	0.00	28.84
36	WEST BENGAL	0.00	495.65	0.00	0.00

ANNEXURE – II**ANNEXURE AS REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.2298 REGARDING ‘FUNDS ALLOCATED FOR HOUSING AND SLUM DEVELOPMENT’ FOR ANSWER ON 16TH DECEMBER, 2024.****State/UT, year-wise details of Central Assistance released during the last five years and current year under the Pradhan Mantri Awas Yojana – Urban (PMAY-U)**

Sr. No.	State/ UT	Central Assistance Released (₹ in Cr.)					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	1,434.43	2,417.09	2,464.92	6,098.84	5,154.59	-
2	Bihar	528.23	571.50	92.30	227.86	597.11	169.49
3	Chhattisgarh	724.64	735.02	389.13	698.43	483.13	177.79
4	Goa	9.82	36.95	7.98	8.56	-	-
5	Gujarat	1,979.09	3,109.54	4,118.27	3,989.01	655.81	-
6	Haryana	247.72	287.71	173.90	125.79	199.86	-
7	Himachal Pradesh	29.96	32.81	47.04	19.44	9.61	7.67
8	Jharkhand	331.12	535.15	258.31	311.31	158.44	-
9	Karnataka	752.58	1,089.86	533.48	1,141.07	618.02	-
10	Kerala	265.94	173.58	378.88	241.64	225.48	37.25
11	Madhya Pradesh	1,044.94	2,411.03	2,003.46	2,739.98	1,280.27	-
12	Maharashtra	2,397.06	3,689.50	3,380.40	3,851.58	1,542.86	-
13	Odisha	320.97	386.39	333.66	295.44	293.44	95.14
14	Punjab	188.08	506.42	255.89	349.88	179.28	59.89
15	Rajasthan	600.89	788.65	1,013.79	680.62	683.20	159.50
16	<i>Tamil Nadu</i>	<i>1,992.30</i>	<i>1,575.24</i>	<i>1,578.91</i>	<i>722.16</i>	<i>877.57</i>	<i>72.78</i>
17	Telangana	384.76	775.36	294.95	193.94	485.00	-
18	Uttar Pradesh	4,111.17	4,859.51	3,915.16	2,290.34	4,451.37	1,053.13
19	Uttarakhand	79.95	160.76	90.27	172.71	130.84	35.75
20	West Bengal	931.36	1,606.02	431.24	1,138.22	945.32	505.80
21	Arunachal Pradesh	21.31	8.57	27.71	0.19	14.84	-
22	Assam	494.46	125.49	182.50	395.41	395.86	156.27

23	Manipur	65.09	99.94	0.14	98.82	35.95	25.00
24	Meghalaya	0.64	1.30	16.97	4.59	13.56	2.90
25	Mizoram	7.89	71.92	15.51	163.15	43.36	34.95
26	Nagaland	14.48	106.43	34.19	0.02	86.41	-
27	Sikkim	0.38	1.57	1.41	0.62	-	-
28	Tripura	166.45	233.95	63.44	58.71	92.90	48.42
29	A&N Island	0.17	0.46	1.06	0.97	-	-
30	Chandigarh	8.24	9.18	3.49	3.18	-	-
31	DNH & DD	35.90	45.55	27.91	33.49	-	4.29
32	Delhi	144.27	144.15	46.85	66.52	-	-
33	J&K	99.78	131.54	44.36	79.32	39.97	-
34	Ladakh	-	0.43	4.45	0.07	1.85	0.32
35	Lakshadweep	-	-	-	-	-	-
36	Puducherry	51.08	37.11	17.61	23.49	31.11	-

ANNEXURE AS REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.2298 REGARDING ‘FUNDS ALLOCATED FOR HOUSING AND SLUM DEVELOPMENT’ FOR ANSWER ON 16TH DECEMBER, 2024.**State/UT, year-wise details of funds allocated and released for toilet construction during the last three years and current year under the Swachh Bharat Mission – Urban (SBM-U)**

(₹ in crore)

S. No.	States	Mission Allocation for toilet construction		Details of funds released/utilised for toilet construction			
		SBM-U (2014-2021)	SBM – U 2.0 (2021-2026)	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	0.53	0.50	0.00	0.00	0.13	0.00
2	Andaman and Nicobar	212.03	47.10	0.00	20.30	0.00	0.00
3	Arunachal Pradesh	13.75	1.00	0.00	0.00	0.00	0.00
4	Assam	84.26	14.20	0.00	0.00	3.54	0.00
5	Bihar	237.17	37.90	0.00	0.00	0.00	0.16
6	Chandigarh	2.98	3.30	1.22	0.00	0.83	0.00
7	Chhattisgarh	175.16	19.10	0.00	3.05	0.00	0.00
8	Dadra Nagar Haveli and Daman & Diu	1.72	1.10	0.00	0.00	0.00	0.00
9	Delhi	55.31	10.00	0.00	0.00	0.00	0.00
10	Goa	3.69	2.90	0.00	1.16	0.00	0.00
11	Gujarat	194.78	83.00	5.70	0.00	14.95	0.00
12	Haryana	67.28	28.50	0.00	0.00	0.00	0.00
13	Himachal Pradesh	14.92	2.20	3.77	0.00	0.55	0.00
14	Jammu and Kashmir	106.32	10.30	0.00	0.00	2.57	0.00
15	Jharkhand	113.49	25.60	0.00	0.00	0.00	0.00
16	Karnataka	202.66	76.10	0.00	0.00	0.00	0.00
17	Kerala	72.15	51.40	0.00	4.11	0.00	0.00
18	Ladakh		0.70		0.00	0.18	0.00

19	Madhya Pradesh	358.21	64.70	0.00	0.00	5.51	3.93
20	Maharashtra	417.47	163.80	0.00	0.00	40.95	0.00
21	Manipur	47.74	2.50	0.00	0.00	0.63	0.00
22	Meghalaya	5.98	1.90	0.00	0.00	0.48	0.00
23	Mizoram	18.16	1.80	9.77	0.00	0.45	0.00
24	Nagaland	26.78	8.17	0.00	0.00	2.04	0.00
25	Odisha	195.15	22.60	0.19	0.00	0.00	0.00
26	Puducherry	8.35	1.45	0.00	0.58	0.00	0.00
27	Punjab	87.11	33.50	0.00	15.69	0.00	0.00
28	Rajasthan	260.74	54.90	0.00	23.49	0.00	0.00
29	Sikkim	2.69	0.50	1.13	0.00	0.13	0.00
30	<i>Tamil Nadu</i>	<i>277.54</i>	<i>112.50</i>	<i>0.00</i>	<i>57.91</i>	<i>0.00</i>	<i>13.65</i>
31	Telangana	153.55	43.90	17.93	6.48	0.00	0.00
32	Tripura	68.77	3.10	0.00	0.00	0.00	0.00
33	Uttar Pradesh	553.31	143.40	0.00	0.00	31.94	0.00
34	Uttarakhand	31.89	9.80	0.00	0.00	0.00	0.00
35	West Bengal	340.15	93.80	24.00	0.00	0.00	23.45